

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing



**C.P. No. 61/23/2020
Arising out of
T.A. No. 61/4146/2020**

This the 10th day of May, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Chanchal Chand Age 54 years, S/o Sh. Pyar Chand, R/o Village Ghantwal/Kalori, Tehsil Chenani, District Udhampur.

.....Applicant

(Advocate:- Ms. Ruchi Bhakri-**Not Present.**)

Versus

1. Sh. S.S. Blowria, Chief Secretary, J&K Govt. Civil Secretariat, Srinagar.
2. Sh. N K Rohmetra, Divisional Executive Engineer, P.H.E. Division Udhampur.
3. Sh. A.K. Wali, Superintending Engineer, P.H.E. Udhampur.

.....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference and the case being listed in the regular cause list, nobody has joined the video conference on behalf of the applicant.

2. On the last date i.e., 03.05.2021 also, nobody had joined the video conference on behalf of the applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the CCP is dismissed due to non appearance of applicant.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**